

ACT No. XI OF 1935.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 30th
September, 1935.)

An Act to amend the Factories Act, 1934, for a certain purpose.

XXV of 1934. **W**HEREAS it is expedient to amend the Factories Act,
1934, for the purpose hereinafter appearing; It is hereby
enacted as follows:—

1. This Act may be called the Factories (Amendment) Act, short title.
1935.

XXV of 1934. 2. In sub-section (1) of section 43 of the Factories Act, 1934, Amendment
of section 43,
Act XXV of
1934. after the word "Chapter" the words " , other than the provisions
of clause (b) of sub-section (1) of section 45 and of the provisoes
to that sub-section," shall be inserted.

Price anna 1 or 1½d.

GIPD—L. 104LD—6-11-35—17,000.